

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3972  
ANSWERED ON:18.12.2012  
FINANCIAL ALLOCATION FOR NHRC  
Singh Shri Bhola

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has provided financial assistance to the National Human Rights Commission (NHRC);
- (b) if so, the details thereof;
- (c) whether the financial allocation for the NHRC has been reduced; and
- (d) if so, the details thereof along with the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a): The National Human Rights Commission (NHRC) receives Annual grants from the Government under Section 32 of Protection of Human Rights Act, 1993.

(b): Details of the year-wise financial allocation to the National Human Rights Commission by the Government:

Sl. Financial Allocation by  
No. Year the Government

1	2009-2010	Rs.1911 Lakh	(Revised Estimates)
2	2010-2011	Rs.2489 Lakh	(Revised Estimates)
3	2011-2012	Rs.2575 Lakh	(Revised Estimates)
4	2012-2013	Rs.2901 Lakh	(Budget Estimates)

(c): No, Madam.

(d): Does not arise.